

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF DECEMBER, 2017
DISTRICT AND SESSIONS DIVISION BILASPUR, HP**

| Categories of cases | District and Sessions Court,Bilaspur | Additional District and Sessions Judge, Ghumarwin. | Civil Judge(Sr.Div)-cum-CJM, Bilaspur | Civil Judge(Jr.Div)-cum-JMIC, Bilaspur | Civil Judge(Sr.Div)-cum-ACJM, Ghumarwin | Civil Judge(Jr.Div)-cum-JMIC Court No-2,Ghumarwin | Civil Judge(Jr.Div)-cum-JMIC Court No-3, Ghumarwin |
|-------------------------------------|--------------------------------------|--|---------------------------------------|--|---|---|--|
| I. CIVIL CASES | | | | | | | |
| 1. Cases under Land Acquisition Act | 21 | 32 | | | | | |
| 2. Motor Accidents Claims | 59 | 145 | | | | | |
| 3. Guardian and Wards Act | 1 | 12 | 0 | | 0 | | |
| 4. Hindu Marriage Act | 29 | 84 | 15 | 4 | 35 | | |
| 5. w.c. Act | | | 38 | 21 | 54 | | |
| 6.Counter Claim | | | | | | | |
| 7. Review Applications | | 1 | | | | | |
| 8. Civil Suits | 2 | 2 | 602 | 710 | 720 | 668 | 717 |
| 9. Rent Cases | | 7 | 6 | | 1 | | |
| 10. Arbitration Cases | | 1 | 1 | | | | |
| 11. Succession Act | 1 | 4 | 2 | | 5 | | |
| 12. Executions | 157 | 12 | 125 | 81 | 103 | 60 | 29 |
| 13. Pauper Applications | | | 2 | 1 | | | |
| 14. Small Causes Suits | | | | | | | |
| 15. Miscellaneous | | | | 242 | 402 | 390 | 457 |
| 16.Civil Appels | 18 | 67 | | | | | |
| 17.Civil Misc Appels | 4 | 7 | | | | | |
| 18.Miscellaneous | 45 | 95 | 373 | | | | |
| 19.Telegraph Act | | | | | | | |
| 20. Payment wages Act | | | 5 | 11 | | 7 | |
| 21.Panchayat Appeal | | | | | 2 | | 1 |
| 22.Emp.Comp Act | | | | | | | |
| 23.Indian Telegraph 6SFC Act | | 8 | | | | | |
| TOTAL | 337 | 451 | 1169 | 1070 | 1322 | 1125 | 1204 |
| II. CRIMINAL CASES | | | | | | | |
| 1. D.V.Act | | | | 101 | 50 | 24 | 15 |
| 2. 138 of N.I.Act | | | 443 | 737 | 275 | 286 | 59 |
| 3.N.D.P.S.Act | 11 | 45 | 25 | | | | 2 |
| 4.Special Act | | | | | | | |
| 5. Bail Applications | 12 | 14 | | | | | |
| 6.Police Challan | | 0 | 1027 | 1300 | 311 | 285 | 242 |
| 7. Excise Cases | | | 144 | 218 | 13 | 10 | 4 |
| 8. Complaint Cases/Pvt.Comp. | | | 40 | 22 | 20 | 48 | 5 |
| 9. Food Cases | | | 7 | 4 | 3 | | |
| 10. Summary Cases | | | 16 | | 18 | 20 | 12 |
| 11. Forest Cases | | | 4 | | | | |
| 12. Misc. Cases | 16 | 18 | 382 | 214 | 237 | 210 | 73 |
| 13. Petitions u/s 125 Cr.P.C. | | | 46 | 44 | 30 | 29 | 4 |
| 14.Other Act Case | | | 57 | | | 22 | |
| 15.Panchayat Appeal | | | 1 | | 1 | 6 | |
| 16.SC/ST ACT | | | | | | | |
| 17.Forest Cases | | | | 6 | 1 | | |
| 18.Sessions Trail. | 57 | 61 | | | | | |
| 19.Corruption Cases. | 3 | | | | | | |
| 20.Criminal Appeals. | 20 | 97 | | | | | |
| 21.Criminal Revisions. | 6 | 51 | | | | | |
| TOTAL | 125 | 286 | 2192 | 2646 | 959 | 940 | 416 |
| GRAND TOTAL | 462 | 737 | 3361 | 3716 | 2281 | 2065 | 1620 |

